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Crl.A.No. 180 OF 2000

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ITEM NO.102

COURT NO. 9

SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRL. APPEAL NO. 180/2000

SHRIKANT ANANDRAO BHOSALE

Appellant

Versus

STATE OF MAHARASHTRA

Respondent

(With appln. for bail and Office Report)

Date. 25.04.2001 This/These Petition(s) was/were called on
for hearing today.

CORAM:

HON'BLE MR.JUSTICE M.B. SHAH
HON'BLE MR.JUSTICE S.N. VARIAVA

For the Appellant(s)

Mr.Darshan Singh Chawla,Adv.(A.C)(N/P)

For the Respondent(s)

Mr.Arun Pednekar,Adv.,
Mr.S.V. Deshpande,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....J.....
.SP2

Mr.Darshan Singh Chawal,A.C., is not present when
the matter is called out. Office is directed to appoint
one senior counsel as amicus-curiae.

Stand over beyond summer vacation.

.SP1

(Vijay Kumar Sharma)
Court Master

(K.K. Chadha)
Court Master